

NEYVELI LIGNITE CORPORATION LIMITED

(A Govt. of IndiaEnterprise)

(Regd. Office: 135 Periyar EVR High Road, Kilpauk, Chennai-600 010)

www.nlcindia.com CIN L93090TN1956GOI003507

OFFICE OF THE GENERAL MANAGER :: COMMERCIAL DEPARTMENT CORPORATE OFFICE :: P.O. NEYVELI-607 801.

Cuddalore District, Tamil Nadu

Ph: 04142-253429 Fax: 04142-252646 e-mail :commercial@nlcindia.com

Lr.No. NLC/ Comml./ Expected revenue /2014

Date: 25.11.2014

To
The Secretary,
Central Electricity Regulatory Commission,
3rd & 4th floor, Chanderlok Building,
36, Janpath Marg,
NEW DELHI - 110 001.

Sir.

Sub: Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations – Reg.

Ref: CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

Please find enclosed an Affidavit, containing the details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations as on 30.09.2014 in line with the CERC Regulations cited.

The above may please be taken on record. Thanking you,

Yours faithfully, For Neyveli Lignite Corporation Ltd.

General Manager / Commercial

Encl: As above

S.NO	DESCRIPTION	PAGE
1	FORM-2	3-4
2	FORM-1	5-6
3	The details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations as on 30.09.2014- NLC-TPS I, NLC-TPS I Expansion, NLC -TPS II Stage I, NLC - TPS II Stage II and NLC- Barsingsar TPS (certified by Auditors)	7-23
4	Soft Copy of Annexure – The details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in a CD	Enclosed



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33AA 148477

FORM 2

27.08.2014 NLC Ltd., Neysili B.10/. 8

5.சி.ம்குறை R.C. 10.9581/81/10-4 சிவக்குறை கிடோழ். T.P. போரி நினாக் 9. வுகிவேல் 1:

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION, NEW DELHI

IN THE MATTER OF:

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

IN THE MATTER OF

Revenue from Tariff and charges Information for the year 2013-14

AND IN THE MATTER OF

Neyveli Lignite Corporation Limited, ADVOCATE Neyveli House, 135, EVR Periyar Road,

Alpauk, Chennai-600 010

PETITIONER

THE PARTY

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Affidavit verifying the reply:

- I, Ravisankar S. son of Shri. P. Singaravelu Pillai, aged 58 years, residing at 62, Type IV Quarters, BLOCK-13, NEYVELI-607 803, do solemnly affirm and say as follows:
- I am the General Manager (Commercial) of the NEYVELI LIGNITE CORPORATION LIMITED, the Petitioner in the above matter and am duly authorized by the said Petitioner to make this affidavit
- Hon'ble Commission vide CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 has directed the generating companies, falling within the regulatory jurisdiction of the Commission to furnish the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation. Accordingly NLC is filing the details of expected revenue from Tariffs and charges of NLC Thermal power stations vide this affidavit.
- 2. The statements made in FORM 1 enclosed, containing a total number of 16 pages herein now shown to me are true to my knowledge and based on information and I believe them to be true.

Solemnly affirm at NEYVELI on this day of **25.11.2014** that the contents of the above affidavit are true to my knowledge, no part of it is false and no material has been concealed there from.

Ravisankar S

General Manager/ Commercial / NLC LTD.

Identified before me by



BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

IN THE MATTER OF:

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

IN THE MATTER OF

Revenue Information for the year 2013-14

AND IN THE MATTER OF

Neyveli Lignite Corporation Limited, Neyveli House, 135, EVR Periyar Road, Kilpauk, Chennai-600 010

..... PETITIONER

THE PETITIONER HUMBLY STATES THAT:

BACKGROUND:

- In exercise of powers conferred under Section 62(5) read with section 178(2)(u) of the Electricity Act 2003, Central Electricity Regulatory Commission has notified the CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 for furnishing the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation.
- 2.0 Accordingly, NLC is furnishing to CERC in respect of NLC's generating stations, the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation, along with details in soft copy.

3.0 As specified in the Regulations, the details for the year 2010-11, 2011-12, 2012-13 and 2013-14 are based on the audited financial statements of that years, the first half of the current financial year 2014-15, is based on statements of accounts up to 30.09.2014 and that for the 2nd half of the current financial year (2014-15) and for the ensuing year 2015-16 are based on provisional / estimated figures.

PRAYER:

NLC humbly requests the Hon'ble Commission

 To take on record the details of expected revenue from Tariffs and charges submitted by NLC in respect of its Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 vide this affidavit.

PETITIONER



P.B. Vijayaraghavan & Co.,

Chartered Accountants

14, (Old No. 27) Cathedral Garden Road, Nungambakkam, Chennai - 600 034.

Tel: +91-44-2826 3918 / 3490 Mobile: +91-098401 88734 Fax: +91-44-2827 6519 e-mail: admin@pbv.co.in

CERTIFICATE

We have examined the expected revenue calculated based on the tariffs and charges determined by the CERC, of M/s Neyveli Lignite Corporation Limited (herein after referred to as "The Company") having Registered Office at Neyveli House, No.135, Periyar EVR High Road, Kilpauk, Chennai 600010, Tamil Nadu, in accordance with Standard on Assurance Engagement 3400, 'The Examination of Prospective Financial Information', issued by the Institute of Chartered Accountants of India.

The Presentation and preparation of the expected revenue including the assumptions, is the responsibility of the management and has been approved by the General Manager of each Thermal Power Station of the Company. The sources of information are set out in Annexure -1.

Our responsibility is to examine the evidence supporting and not the verification of the expected revenue. Therefore, we do not vouch for the accuracy of the same.

This statement has been prepared in pursuant to the Regulation no. 3 under chapter 2 of the CERC (Procedures for calculating the expected revenue from tariffs and charges) Regulations 2010, for TPS – I(600 MW), TPS – I Expansion (420MW), TPS – II Stage I (630MW), TPS – II Stage II (840MW) and Barsingsar Thermal Plant (250MW) of the company. The Company has got provisional tariff orders from CERC for the period 2009-14 in respect of all Thermal Power Stations except for Barsingsar Thermal Plant for which Provisional tariff order has been received for the period of 29.12.2011 to 31.03.2014.

True Copy Attested





P.B. Vijayaraghavan & Co.,

Chartered Accountants

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The said company had submitted the following documents in preparation of the certificate

- a. Company Trial balance as on 31.03.2014
- b. Company Trial balance as on 30.09.2014
- c. Productions details furnished by the General Managers of respective power generating units
- d. Basis of Annual Fixed charges for the year 2013-14- Tariff order(s) issued by CERC for the period 2009-14
- e. Basis of Annual Fixed charge for 2014-15 & 2015-16 Workings submitted in the tariff petitions filed before CERC for the tariff period 2014-19
- f. Energy charges are adopted as per CERC Regulations 2009/2014 and
- g. Schedules for the year 2013-14 & up to Sep 2014.

The following assumptions were taken into account while preparing the statements.

- a. Information furnished for the previous year (2013-14) and April-2014 to September-2014 of the current year on actual basis and Oct-2014 to March-2015 of the current year on estimation basis
- b. The UI revenue depends on the unit operating conditions and grid frequency. It should not be viewed as normal regular revenue through tariff. UI revenue depends on the system demand & varies with success of monsoon activities.
- c. Operating norms / Financial norms specified by the Commission for determination of the power tariff for the period 2014-19 and
- d. Expected Capacity charges, Return on Equity, Energy Charges recoverable are based on the tariff petitions filed by Neyveli Lignite Corporation before the Hon'ble Commission (CERC) for the period 2014-19.

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Based on our examination of the evidence supporting the assumptions, nothing has come to our attention, which causes us to believe that assumptions do not provide a reasonable basis for the forecast. Further, we certify that the expected revenue statement namely, Form 1 and Form 2 of the Respective Power Stations of Neyveli Lignite Corporation is properly prepared on the basis of the assumptions as set out in Annexure – 1 and on a consistent basis with the historical financial statements, using appropriate accounting principles.

Actual results are likely to be different from the forecast since anticipated events might not occur as expected and the variation might be material.

Date: 22.11.2014

Place: Chennai

or P.B.Vijayaraghavan & Co.

Chartered Accountants.

P.B.Srinivasan

Partner

Membership No: 203774

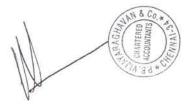
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Not Applicable	Not Applicable	From Accounting Records	From Accounting Records F	KS Cr	Uctual Vehenine How Of	8
Not Applicable	Not Applicable	From Accounting Records	From Accounting Records F	3	-	
Not Applicable	Not Applicable	Chief Manager-Planning Division	by Chief Manager-Planning Division		eration	
Based on the values provided in the CERC Orders on Petitions filed by NLC	Based on the values provided in the CERC Orders on Petitions filed by NLC	-	· ·	Rs/Tonne	Actual/Expected Fuel Price considered	55
Unit Rate for the first half year of 2014 multiplied by scheduled generation.	ar of 4)	Calculated as per formula provided by CERC- (Terms and Conditions) Regulations-2009- r	Calculated as per formula provided by CERC- (Terms and Conditions) Regulations-2009-14	Rs Cr	Actual/Expected recovery of Energy Charges	58
Same as the rate applicable for	27	Calculated as per formula provided by CERC- (Terms and Conditions) Regulations-2009-14	ond 2	Paise/KWhr	rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	4
Based on the values certified by Chief Manager-Planning Division	by	Based on the values certified by Chief Manager-Planning Division	based on the values certified by Chief Manager-Planning Division	M	Actual/Expected Scheduled Generation Actual/Expected Energy	ξú
Not Applicable	Calculated as per formula provided by CERC (Terms and Conditions of Tariff) Regulations, 2014 for the period 2014-19	Calculated as per formula provided by CERC (Terms and Conditions of Tariff) Regulations, 2014 for the period 2014-19	Not Applicable	Rs Cr	Actual/Expected recovery of Incentive	2c
Based on the values provided in the CERC Tariff Petitions filed by NLC for the period 2014-19	Based on the values provided in the CERC Tariff Petitions filed by NLC for the period 2014-19	Based on the values provided in the CERC Tariff Petitions filed by NLC for the period 2014-19	Based on the values provided in the CERC Provisional Tariff Orders	Rs Cr	Actual/Expected recovery of Return on Equity	2ь
Annual Fixed Charges as provided in Tariff Petition filed for each Thermal Power Station for determination of tariff for the period 2014-10	Calculated as per formula provided by CERC (Terms and Conditions of Tariff) Regulations, 2014 for the period 2014-19	Calculated as per formula provided by CERC (Terms and Conditions of Tariff) Regulations, 2014 for the period 2014-19	carculates as per formula provided by CERC (Terms and Conditions of Tariff) Regulations, 2009 for the period 2009-14	Rs Cr	Actual/Expected recovery ofCapacity Charge	2a
Auxiliary Energy consumption as provided in CERC (Terms and Conditions of Tariff) Regulations, 2014 for the period 2014-19	Based on the values certified by Chief Manager-Planning Division	Based on the values certified by Chief Manager-Planning Division	Based on the values certified by Chief Manager-Planning Division	%	Actual/Expected Auxilary Energy Consumption	15
Normal PAF as provided in CERC (Terms and Conditions of Tariff) Regulations,2014 for the period 2014-19	Based on the values certified by Chief Manager-Planning Division	Based on the values certified by Chief Manager-Planning Division	Based on the values certified by Chief Manager-Planning Division	%	Actual/Expected Availability	<u>o</u>
From 1st April 2015 to 31st March 2016	Source of Information / Basis of Assumptions April 2014 to 30th From 1st October 2014 to 31st sep 2014 March 2015	From 1st	From 1st April 2010 to March 2014	Unit	Particulars	S.No
		Annexure - 1				

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Name of Plant: NLC- Thermal Power station -II

FORM NO :

Stage: NL	.C- Thermal	Power	station	- 11	Stage I	(3X 210 MW)	

10.90	. REG- Mermai Power station	- II Stage	(3X 210 MV	V)		
S, No.	Particulars	Unît	Previous Year 2013-14	Current Year (Apr-Sep) 2014-15	Current Year (Oct-Mar) 2014-15	Ensuing Year 2015-16
1a	Actual/Expected Availability	%	88.95	96.19	73.07	75.00
1b	Actual/Expected Auxilary Energy Consumption	%	9.54	9.65	10.00	10.00
2a	Actual/Expected recovery ofCapacity Charge	Rs Cr	262.22	118.13	118.13	245.59
2b	Actual/Expected recovery of Return on Equity	Rs Cr	16.77	7.33	7.33	14.66
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	17.51	-7.90	0.00
3	Actual/Expected Scheduled Generation	MU	3957.97	2184.22	1665.94	3438.44
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWhr	215.30	224.00	224.00	224.00
5a	Actual/Expected recovery of Energy Charges	Rs Cr	852.26	489.27	373.17	770.21
5b (Actual/Expected Fuel Price considered Primary - Lignite	Rs/Tonne	1692.00	1692.00	1692.00	1692.00
6a /	Actual UI generation	MU	18.76	13.74	0.00	0.00
6b /	Actual UI rate	Paise/KWh	574.09	325.33	0.00	0.00
6c A	Actual Revenue from UI	Rs Cr	10.77	4.47	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	1114.48	624.90	483.40	1015.80

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Stage: NLC-Thermal Power station - Il Stage I (3X 210 MW)

S. No.	Particulars	Unit	2010-11	2011-12	2012-13	2013-14	2011.15	10015
1a	Actual/Expected Availability	%	82.16	84.91	86.35	88.95	2014-15 84.66	75.0
1b	Actual/Expected Auxilary Energy Consumption	%	9,88	9.60	9.67	9.54	9.83	10.00
2a	Actual/Expected recovery of Capacity Charge	Rs Cr	234.70	223.27	243.15	262.22	236.26	245.5
2b	Actual/Expected recovery of Return on Equity	Rs Cr	25.92	22.59	18.58	16.77	14.66	15.29
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	0.00	0.00	0.00	9.61	0.00
3	Actual/Expected Scheduled Generation	MU	3733.86	3870.17	3915.95	3957.97	3850.16	3438.4
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	180.45	190.43	197.95	215.30	224.00	224.0
5a	Actual/Expected recovery of Energy Charges	Rs Cr	673.79	737.00	775.15	852.26	862.44	770.2
5b	Actual/Expected Fuel Price considered - Primary Lignite	Rs/ Tonne	1477.00	1556.00	1568.00	1692.00	1692.00	1692.0
6a	Actual UI generation	MU	34.89	41.64	52.62	18.76	13.74	0.00
6b	Actual UI rate	Paise/KWh	341.36	328.53	325.54	574.09	0.00	0.00
	Actual Revenue from UI	Rs Cr	11.91	13.68	17.13	10.77	0.00	0.00
	Total Revenue (2a + 2c + 5a)	Rs Cr	908.50	960.27	1018.30	1114.48	1108.30	1015.80

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FORM NO : 1

Stage: NLC-Thermal Power station - II - Stage II (4X 210 MW)

S. No.	Particulars	Unit	Previous Year 2013-14	Current Year (Apr-Sep) 2014-15	Current Year (Oct-Mar) 2014-15	Ensuing Yea 2015-16
1a	Actual/Expected Availability	%	89.17	85.67	73.49	75.00
1b	Actual/Expected Auxilary Energy Consumption	%	9.67	9.66	10.00	10.00
2a	Actual/Expected recovery ofCapacity Charge	Rs Cr	365.5184	152.6373	152.6373	322.2913
2b	Actual/Expected recovery of Return on Equity	Rs Cr	47.58	20.21	20.21	40.11
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	7.39	-7.39	0.00
3	Actual/Expected Scheduled Generation	MU	5407.25	2646.03	2282.51	4684.25
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	215.30	224.70	224.70	224.70
5a	Actual/Expected recovery of Energy Charges	Rs Cr	1164.31	594.49	512.88	1052.55
5b	Actual/Expected Fuel Price considered Primary - Lignite	Rs/Tonne	1692.00	1692.00	1692.00	1692.00
6a	Actual UI generation	MU	15.48	10.71	0.00	0.00
6b	Actual UI rate	Paise/KWh	937.98	388.42	0.00	0.00
6c	Actual Revenue from UI	Rs Cr	14.52	4.16	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	1529.83	754.52	658.13	1374.84

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Stage: NLC-Thermal Power station - II

S. No.	Particulars	Unit	2010-11	2011-12		0010		
	Actual/Expected		20,011	2011-12	2012-13	2013-14	2014-15	2015-1
1a	Availability	%	81.81	85.65	87.69	89.17	79.60	75.00
1b	Actual/Expected Auxilary Energy Consumption	%	9.51	9.66	9.66	9.67	9.83	10.00
2a	Actual/Expected recovery of Capacity Charge	Rs Cr	323.88	319.49	335.31	365.52	305.27	322.291
2b	Actual/Expected recovery of Return on Equity	Rs Cr	56.86	53.17	49.81	47.58	40.41	40.11
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	0.00	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	5120.77	5319.04	5424.28	5407.25	3850.16	3438.44
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	180.51	190.43	197.94	215.30	224.70	224.70
5a	Actual/Expected recovery of Energy Charges	Rs Cr	924.08	1012.91	1073.69	1164.31	1107.37	1052.55
5b	Actual/Expected Fuel Price considered - Primary Lignite	Rs/ Tonne	1477.00	1556.00	1568.00	1692.00	1692.00	1692.00
6a	Actual UI generation	MU	55.59	48.02	62.99	15.48	10.71	0.00
6b	Actual UI rate	Paise/KWh	341.43	357.56	362.60	937.98	0.00	0.00
	Actual Revenue from UI	Rs Cr	18.98	17.17	22.84	14.52	0.00	0.00
	Total Revenue (2a + 2c + 5a)	Rs Cr	1247.97	1332.40	1409.00	1529.83	1412.64	1374.84

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Name of Plant: NLC- Thermal Power station - I Expansion

FORM NO : 1

Stage	: NLC- Thermal Power station		The state of the s		FORM NO :	1
S, No.	Particulars	Unit	On (2X 210 Previous Year 2013-14	Current Year (Apr-Sep) 2014-15	Current Year (Oct-Mar) 2014-15	Ensuing Year 2015-16
1a	Actual/Expected Availability	%	91.37	99.22	72,02	80.00
1b	Actual/Expected Auxilary Energy Consumption	%	8.46	8.25	8.50	8.50
2a	Actual/Expected recovery of Capacity Charge	Rs Cr	395.79	166.00	164.83	323.02
2b	Actual/Expected recovery of Return on Equity	Rs Cr	145.64	57.36	57.36	101.56
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	15.01	-6.69	0.00
3	Actual/Expected Scheduled Generation	MU	2992.61	1656.95	1209.00	2693.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	202.30	210.10	210.10	210.10
5a	Actual/Expected recovery of Energy Charges	Rs Cr	605.39	348.08	254.01	565.80
5b	Actual/Expected Fuel Price considered Primary - Lignite	Rs/Tonne	1692.00	1692.00	1692.00	1692.00
6a	Actual UI generation	MU	20.95	8.01	0.00	0.00
6b	Actual UI rate	Paise/KWh	267.22	225.32	0.00	0.00
6c	Actual Revenue from UI	Rs Cr	5.60	1.80	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	1001.18	529.09	412.15	888.82

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Stage: NLC- Thermal Power station - I Expansion (2X 210 MW)

S. No.	Particulars	Unit	2010-11	2011-12		10040 4		
	A =4:17E		201011	2011-12	2012-13	2013-14	2014-15	2015-16
1a	Actual/Expected Availability	%	82.04	83.70	90.73	91.37	85.66	80.00
1b	Actual/Expected Auxilary Energy Consumption	%	9.50	9.50	8.56	8.46	8.38	8.50
2a	Actual/Expected recovery of Capacity Charge	Rs Cr	407.36	386.82	391.77	395.79	330.83	323.02
2b	Actual/Expected recovery of Return on Equity	Rs Cr	191.53	173.67	157.98	145.64	114.71	101.56
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	0.00	0.00	0.00	8.32	0.00
3	Actual/Expected Scheduled Generation	MU	2773.91	2778.07	3013.48	2992,61	2865.95	2693.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	165.22	183.49	180.67	202.30	210.10	210.10
5а	Actual/Expected recovery of Energy Charges	Rs Cr	458.31	509.76	544.43	605.39	602.09	565.80
5b	Actual/Expected Fuel Price considered	Rs/ Tonne	1477.00	1556.00	1568.00	1692.00	1692.00	1692.00
6a	Actual UI generation	МО	19.98	31.89	22.08	20.95	8.01	0.00
6b	Actual UI rate	Paise/KWh	286.81	264.69	308.03	267.22	225.32	0.00
	Actual Revenue from UI	Rs Cr	5.73	8.44	6.80	5.60	1.80	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	865.67	896.58	936.20	1001.18	941.24	888.82

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FORM NO: 1

Stage: NLC-Thermal Power station - I (600 MW)

S. No.	Particulars	Unīt	Previous Year 2013-14	Current Year (Apr-Sep) 2014-15	Current Year (Oct-Mar) 2014-15	Ensuing Yea 2015-16
1a	Actual/Expected Availability	%	77.72	65.39	72.09	72.00
1b	Actual/Expected Auxilary Energy Consumption	%	11.42	12.38	12.00	12.00
2a	Actual/Expected recovery ofCapacity Charge	Rs Cr	304.67	119.32	131.48	304.63
2b	Actual/Expected recovery of Return on Equity	Rs Cr	10.85	4.00	4.00	8.75
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3271.10	1379.93	1513.02	3030.48
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	257.80	269.08	269.08	269.08
5a	Actual/Expected recovery of Energy Charges	Rs Cr	843.36	371.31	407.12	815.44
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1444.00	1444.00	1444.00	1444.00
6a	Actual UI generation	ми	6.73	24.55	0.00	0.00
6b	Actual UI rate	Paise/KWh	410.31	296.40	0.00	0.00
6c	Actual Revenue from UI	Rs Cr	2.76	7.28	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	Rs Cr	1148.03	490.63	538.61	1120.07

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Stage: NLC- Thermal Power station - I (600 MW)

S. No.	Particulars	Unit	2010-11	2011-12	2012 12	2010 11	Tax	
1a	Actual/Expected Availability	%	72.88	74.53	75.75	77.72	68.73	72.00
1b	Actual/Expected Auxilary Energy Consumption	%	12.33	11.97	11.55	11.42	12.19	12.00
2a	Actual/Expected recovery of Capacity Charge	Rs Cr	288.94	262.25	272.59	304.67	250.80	304.6
2b	Actual/Expected recovery of Return on Equity	Rs Cr	27.68	23.96	14.95	10.85	8.00	8.75
2c	Actual/Expected recovery of Incentive	Rs Cr	0.00	0,00	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3066.28	3145.66	3188.42	3271.10	2892.95	3030.4
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh	190.39	221.44	238.23	257.80	269.08	269.08
5a	Actual/Expected recovery of Energy Charges	Rs Cr	583.79	696.56	759.59	843.36	778.43	815.44
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1173.00	1312.00	1409.00	1444.00	1444.00	1444.00
6а	Actual UI generation	MU	23.35	27.22	28.17	6.73	24.55	0.00
6b ,	Actual UI rate	Paise/KWh	467.30	364.23	295.30	410.31	296.40	0.00
	Actual Revenue from UI	Rs Cr	10.91	9.91	8.32	2.76	7.28	0.00
	Total Revenue (2a + 2c + 5a)	Rs Cr	872.73	958.81	1032.18	1148.03	1029.24	1120.07

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(18)

Name of Plant: NLC- Barsingsar Thermal Power station FORM NO: 1 Stage: NLC-Barsingsar Thermal Power station (250 MW) Current Year S. No. Current Year Particulars Previous Year Unit (Apr-Sep) Ensuing Year (Oct-Mar) 2013-14 2015-16 2014-15 2014-15 1a Actual/Expected Availability % 67.05 54.93 85.08 80.00 Actual/Expected Auxilary Energy 16 % Consumption 12.61 13.83 11.77 12.70 Actual/Expected recovery of Capacity 2a Rs Cr Charge 375.50 145.09 224.77 393.06 Actual/Expected recovery of Return on 2b Rs Cr Equity 122.26 58.10 58.10 116.61 Actual/Expected recovery of Incentive 2c Rs Cr 0.00 0.00 0.00 0.00 3 Actual/Expected Scheduled Generation MU 1253.91 517.95 808.10 1515.48 Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel 4 Paise/KWh 112.93 120,16 120.16 as applicable 120.16 Actual/Expected recovery of Energy 5a Rs Cr Charges 141.64 62.29 97.10 182.10 5b Actual/Expected Fuel Price considered Rs/Tonne 878.00 878.00 878.00 878.00 6a Actual UI generation MU -1.18 0.57 0.00 0.00 6b Actual UI rate Paise/KWh 479.12 229.05 0.00 0.00 6c Actual Revenue from UI Rs Cr -0.56 0.13 0.00 0.00 7 Total Revenue (2a + 2c + 5a) Rs Cr 517.14 207.38 321.87 575.16

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STANDARD OF THE ACT OF

Name of Plant: NLC- Barsingsar Thermal Power station

FORM NO: 2

Stage: NLC-Barsingsar Thermal Power station (250 MW)

S. No.	Particulars	Unit	2010-11	2011-12	2012-13	2013-14	1 2044 45	100
1a	Actual/Expected Availability	%		70.06	59.00	67.05	69.96	80.00
1b	Actual/Expected Auxilary Energy Consumption	%		12.48	12.68	12.61	12.80	12.70
2a	Actual/Expected recovery ofCapacity Charge	/ Rs Cr		93.72	359.07	375.50	369.86	393.06
2b	Actual/Expected recovery of Return on Equity	Rs Cr		24.80	116.47	122.26	116.19	116.61
2c	Actual/Expected recovery of Incentive	Rs Cr		0.00	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU		314.18	1113.23	1253.91	1326.05	1515.48
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/KWh		107.26	103.95	112.96	120.16	120.16
5a	Actual/Expected recovery of Energy Charges	Rs Cr		33.70	115.72	141.64	159.39	182.10
	Actual/Expected Fuel Price considered	Rs/Tonne		696*/837	853.00	878.00	878.00	878.00
6а	Actual UI generation	MU		1.19	0.71	-1.18	0.57	0.00
6b ,	Actual UI rate	Paise/KWh		241.86	30.04	479.12	229.05	0.00
	Actual Revenue from UI	Rs Cr		0.29	0.02	-0.56	0.13	0.00
	Total Revenue (2a + 2c + 5a)	Rs Cr		127.42	474.79	517.14	529.25	575.16
ote :	L	nits 1 and 2 v	vas commis	ssioned on 20	.01.2012 and	29.12.2011		

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